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NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 06.10.2017.

PRESENT: Hon'ble Member(J) Shri Ratakonda Murali

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.	
CP 88/16	TP 250/17	For Report, if any.	560(6)	Anchor Lines Pvt. Ltd.,	

SL. NAME (IN CAPITAL)

NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

REPRESENTATION TO WHOM

SIGNATURE

REPRESENTATION TO WHOM

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a53555558

Advocate for Responded No. 2 /RAB

PCS for petitioner is present. Counsel for respondent No.2 is present. Smt. Prema Hatti appearing for Smt. M.R. Sinchana, requested time for filing report of ROC.

List it on 26.10.2017.

MEMBER (J)